

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.02.2020 (TUESDAY)

COURT - II

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 846 of 2019	Orbit Lifescience Pvt. Ltd. Vs. Raj Ralhan.	Anirudh Suresh	Sumesh dhawan- RP
2.	Comp. App (AT) (Ins) No. 950 of 2019	Duke Sponge and Iron Pvt. Ltd. Vs. Laxmi Foils Pvt. Ltd.	A.K. Vali	K. Dutta Ashish Verma

10:50 AM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 949 of 2019	Vijay Pal Garg & Ors. Vs. Pooja Bahry Liquidator in the Matter of GEE Ispat Pvt. Ltd.	Kunal Godhwani	Mahima Singh

11:00 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 195 of 2020	K. Kappuswamy & Anr. Vs. G.V. Ravikumar, Liquidator of Thirupur Suriya Hitech Apparels Pvt. Ltd. & Ors.	S. Santanam Swaminadhan	
2.	Comp. App (AT) (Ins) No. 196 of 2020	K. Kappuswamy & Anr. Vs. G.V. Ravikumar, Liquidator of Thirupur Suriya Textile Pvt. Ltd. & Ors.	S. Santanam Swaminadhan	

3.	Comp. App (AT) (Ins) No. 199 of 2020	Amrender Thakur & Ors. Vs. AVJ Developers (India) Pvt. Ltd. & Ors.	Rohit Rajershi	
4.	Comp. App (AT) (Ins) No. 200 of 2020	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	
5.	Comp. App (AT) (Ins) No. 209 of 2020	Pativandla Srinivas Babu Vs. Jayasiddhi Ganesh Enterprises Pvt. Ltd. & Anr.	Gautam Singh	
6.	Comp. App (AT) (Ins) No. 210 of 2020	Rakesh P. Sheth Vs. Indus Cityscapes and Constructions Pvt. Ltd.	Udian Sharma	
7.	Comp. App (AT) (Ins) No. 211 of 2020	Rana Sarkar Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Arushi Arora	
8.	Comp. App (AT) (Ins) No. 212 of 2020	Harish Amilineni Vs. Rajkumar Brothers and Production Pvt. Ltd. & Anr.	S. Jalan	
9.	Comp. App (AT) (Ins) No. 213 of 2020	Praveen Kumar Sharma Vs. Arcee Trading Corporation & Ors.	S.K. Sharma	
10.	Comp. App (AT) (Ins) No. 214 of 2020	Gaurang Nipinbhai Nagarsheth Vs. POSCO – India Pune Processing Center Pvt. Ltd.	Sameep Vijayvergiya	
11.	Comp. App (AT) No. 25 of 2020	Nirej V. Paul & Anr. Vs. The Canning Industries Cochin Ltd. & 16 Ors.	Asish Mohan	Srikant Mohan
12.	Comp. App (AT) No. 26 of 2020	Express Publications (Madurai) Ltd. Vs. Asianet News Network Pvt. Ltd. & Ors.	Abhay Anand Jena	

For Orders

13.	Comp. App. (AT) (Ins) No. 596-597 of 2019	MTR Foods Pvt. Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt. Ltd. With	Aishwarya Choudhary	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
14.	Comp. App. (AT) (Ins) No. 598-600 of 2019	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors. With	Aakarshan Sahay	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4

15.	Comp. App. (AT) (Ins) No. 791 of 2019	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt. Ltd. & Ors.	Priya Pathania	Abhijeet Sinha Atanu Mukherjee
16.	Comp. App. (AT) (Ins) No. 1237 of 2019	Kanchanben Rasik Bavariya Vs. VE Commercial Vehicles Ltd & Anr.	Z.A. Siddiqui	Rohit K. Aggarwal-R1 Anup Kumar-R2

For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 1038 of 2019	Aditya Energy Resource Pte. Ltd. Vs. Simhapuri Energy Ltd.	K.S. Ravichandran, S. Manjula Devi	Kaadambari
18.	Comp. App (AT) (Ins) No. 1337 of 2019	Pegasus Asset Reconstruction Pvt. Ltd. Vs. Yashomati Hospitals Pvt. Ltd.	Dinkar Singh	Anini Debbarman
19.	Comp. App (AT) (Ins) No. 1369 of 2019	Kunal Finance & Credit Pvt. Ltd & Anr. Vs. Tirumala Projects Pvt. Ltd.	Richa Sandilya	Debjani Chatterjee
20.	Comp. App. (AT) (Ins) No. 1394 of 2019	Deep Polymers Ltd. Vs. Bonus Plastics Pvt. Ltd. & Ors.	T Sundar Ramanathan	Sumesh Dhawan- R1 Abhishek Anand- RP
21.	Comp. App. (AT) (Ins) No. 1395 of 2019	George Vinci Thomas Vs. Capedge Consulting Pvt. Ltd. & Ors.	Dileep Poolakkot	Rajiv S Roy-R1
22.	Comp. App. (AT) (Ins) No. 164 of 2020	Chand Ji Bhat Vs. Colliers International (India) Property Services Pvt. Ltd. & Anr.	Sandeep Bisht	
23.	Comp. App. (AT) No. 05 of 2020	Tamilnad Mercantile Bank Ltd. Vs. Maddhumathi Kannan Adityan	Surekha Raman	
24.	Comp. App. (AT) No. 58 of 2019	Late Devraj Dhanram Represented by his Legal representatives: Mrs.Geetha devraj & Ors. Vs. Firebricks & Potteries Pvt. Ltd. & Ors.	Balaji Srinivasan	A Murali-R1, 5 Abhijit Atur-R6-8 & 10 Goutham Shivshankar-R9 Vishakha Gupta- R11
25.	Comp. App. (AT) No. 272 of 2019	Vidhya Achu Roy Vs. Suraj Mani Engineers Pvt. Ltd.	Nikhil Swami.	Goutham Shivshankar-R2- R5

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By Order

-sd/-

Registrar